

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:263  
ANSWERED ON:02.03.2005  
FIXED TENURE FOR CIVIL SERVANTS  
Jagannath Dr. M.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to introduce fixed tenure system for the Civil Servants; and  
(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): As per the extant instructions, the periods of tenure, at different levels, under the Central Staffing Scheme, have been prescribed as under:-

Level      Period

Under Secretary    3 years  
Deputy Secretary   4 years  
Director            5 years  
Joint Secretary     5 years  
Additional Secretary 3 years if appointed from Joint Secretary level  
to a post in Government of India at the level of  
Additional Secretary subject to a minimum of 5 years  
and a maximum of 7 years of combined tenure  
as Joint Secretary/ Additional Secretary.

Secretary      No fixed tenure.